CITES RESILIENT BIZ MODELS

Morgan Stanley upgrades Titan

VIVEAT SUSAN PINTO
Mumbai, January 31

MORGAN STANLEY ON Friday upgraded its stance on two key consumer stocks — Titan and Jubilant FoodWorks —despite a sluggish overall consumer market. The brokerage firm cited resilient business models and strong strategic positioning as key reasons for the upgrade.

Titan's rating has been upgraded to 'overweight' from 'equal-weight' and its target price has been hiked to ₹3,876 from ₹3,532 per share. The brokerage sees it as a strong player in the premium consumption space.

Jubilant FoodWorks has also moved to 'overweight' from 'equal-weight', with its target price raised to ₹781 from ₹620, due to its recovery within the discretionary food segment.

"Both Titan and Jubilant are well-positioned to thrive, owing to their strategic efforts that build growth visibility," Morgan Stanley said.

The upgrades are based on three key factors: Strong customer loyalty despite weak market conditions, the ability to reinforce their core business strategies, and their ability to grow market share.

Titan's steady growth model, which focuses on capturing a larger share of the gold and jewellery market, stands out as a key differentiator, the brokerage said. "As competition eases and gold prices stabilise, Titan is well-positioned to benefit from this growth model, which is expected to deliver long-term value," Morgan Stanley said.

On the other hand, Jubilant FoodWork's recent recovery, driven by regional focus, innovation, and cost-cutting measures, like the removal of delivery charges, has allowed it to outpace its peers, it added.

Both companies are yet to disclose their December quarter results, but Titan indicated in its Q3 update earlier in January that it has seen a 25% year-on-year (y-o-y) growth in its domestic jewellery business in Q3, buoyed by a strong festive season, higher gold prices, and wedding-season purchases.

While margin concerns persist, the companies' long-term growth potential and ability to expand market share will drive investor returns, according to Morgan Stanley.

Shares of Titan and Jubilant FoodWorks rose over 3% on Friday on the BSE.

Out of the 34 analysts tracking Titan, 19 maintain a 'buy' rating, 10 recommend a 'hold' and five suggest 'sell', according to Bloomberg data. Out of 31 analysts tracking Jubilant FoodWorks, 13 maintain a 'buy' rating, 10 recommend a 'hold' and eight suggest 'sell', according to Bloomberg data.

Out of the 34 analysts tracking Titan, 19 maintain a 'buy' rating, 10 recommend a 'hold' and five suggest 'sell'

RATING BOOST

Titan

- Rating upgraded to 'overweight' from 'equal-weight'
- Target price hiked to ₹3,876 per share from ₹3,532
- Steady growth model stands out as differentiator

Vedanta witnesses 76.2% surge in Q3 profit to ₹3,547 crore

VEDANTA ON FRIDAY reported a 76.2% rise in consolidated net profit at ₹3,547 crore for the quarter ended December due to higher income.

The company had posted a profit of ₹2,013 crore in the year-ago period, Vedanta Ltd said in a filing to BSE.

The company's consolidated income grew by 9.5% to ₹39,795 crore over ₹36,320 crore in the corresponding quarter of the previous fiscal.

Vedanta's consolidated revenue for the third quarter stood at "₹38,526 crore, up 4% q-o-q and 10% y-o-y, driven by favourable market prices and higher premiums". The total expenses of the company during the quarter grew to ₹33,134 crore over ₹32,215 crore in the year-ago period. —PTI

Texmaco Rail & Engineering Ltd.

TEXMACO RAIL & ENGINEERING LIMITED

adventz

CIN : L29261WB1998PLC087404
Regd. Office : Belgharia, Kolkata -700 056
Phone : +91-33-2569 1500, Fax : +91-33-2541 2448, Website : www.texmaco.in

Revenue from Operation 47%

Increase in EBIDTA 52%

Increase in PBT 91%

PERIOD COMPARISON ON CONSOLIDATED RESULT : Q3 24-25 to Q3 23-24 Increase

EXTRACT OF FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2024

₹ in Lakhs

Sr. No.	PARTICULARS	STANDALONE						CONSOLIDATED					
		Quarter ended			Nine Months ended		Year ended	Quarter ended			Nine Months ended		Year ended
		31-Dec-2024	30-Sep-2024	31-Dec-2023	31-Dec-2024	31-Dec-2023	31-Mar-2024	31-Dec-2024	30-Sep-2024	31-Dec-2023	31-Dec-2024	31-Dec-2023	31-Mar-2024
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1	Total Income from Operations	1,09,743.27	1,13,485.69	90,874.51	3,15,037.79	2,41,784.82	3,58,730.66	1,33,423.10	1,36,235.14	90,537.11	3,80,124.84	2,40,833.34	3,57,241.72
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	6,135.88	7,026.92	5,225.94	19,624.42	10,668.31	17,870.17	9,313.95	9,753.52	4,864.89	27,558.63	9,547.82	16,219.18
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	6,135.88	7,026.92	5,225.94	19,624.42	10,668.31	17,870.17	9,313.95	9,753.52	4,864.89	27,558.63	9,547.82	16,219.18
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	4,701.97	4,844.79	2,936.78	13,571.41	6,569.71	11,269.01	6,988.16	6,742.62	2,575.82	19,005.15	5,449.36	9,618.16
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	4,883.01	4,753.67	3,006.07	13,665.45	6,728.53	11,398.77	7,819.79	7,229.81	3,112.78	21,036.17	6,930.77	11,426.95
6	Equity Share Capital	3,994.67	3,994.67	3,833.38	3,994.67	3,833.38	3,994.67	3,994.67	3,994.67	3,833.38	3,994.67	3,833.38	3,994.67
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)						2,44,564.76						2,49,301.05
8	Earnings Per Share (of Re. 1/- each) (for continuing and discontinued operations) -												
	Basic	1.18	1.21	0.89	3.40	1.99	3.28	1.92	1.82	0.92	5.24	2.05	3.29
	Diluted	1.17	1.21	0.89	3.38	1.99	3.28	1.91	1.82	0.92	5.22	2.05	3.29

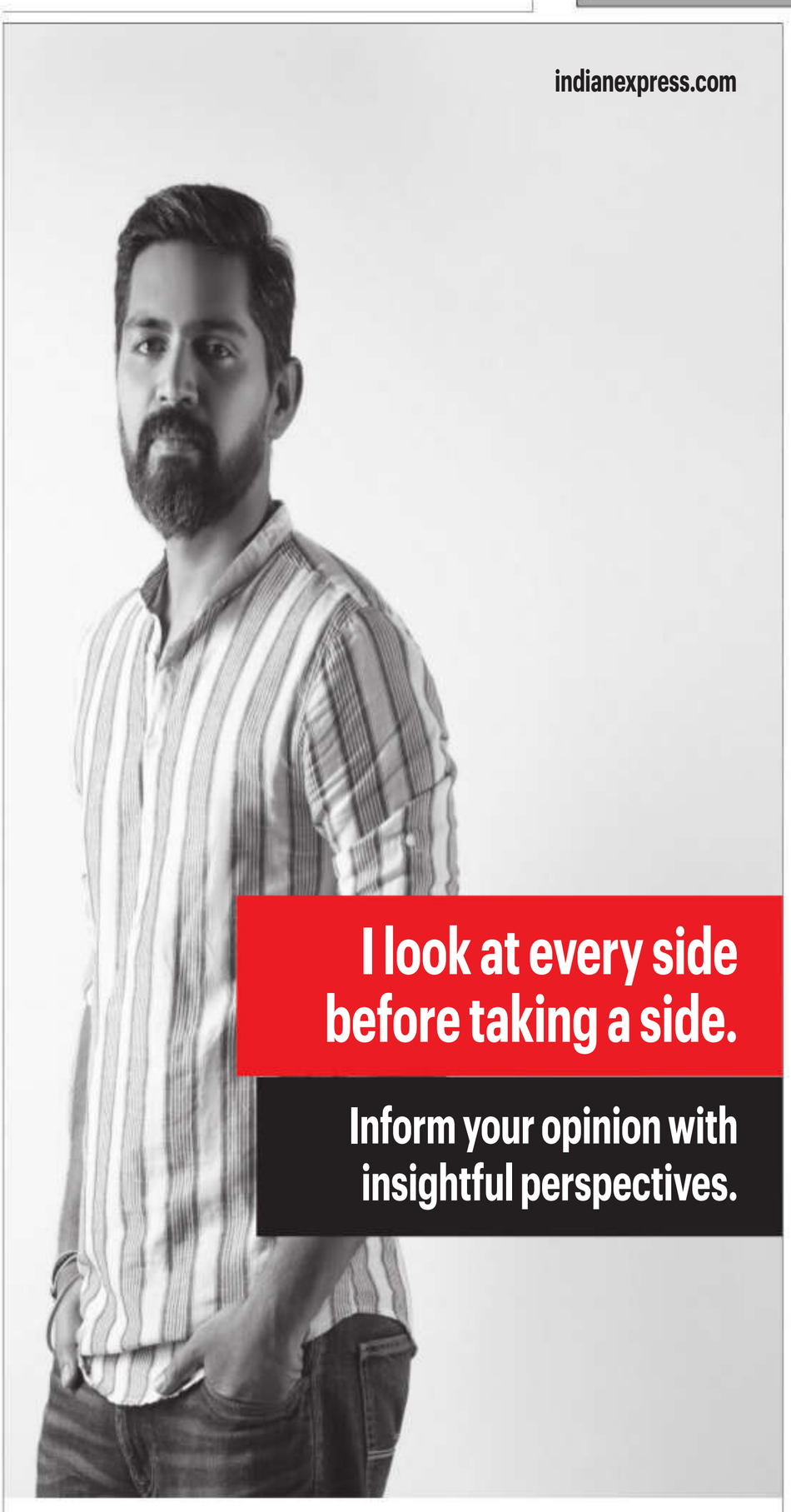
Note :

The above is an extract of the detailed format of the Unaudited Financial Results filed with the Stock Exchange(s) under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The said Results have been reviewed by the Audit Committee at its Meeting held on 30th January, 2025 and approved by the Board of Directors at their Meeting held on 31st January, 2025. The full format of the Quarter/Nine months ended Financial Results are available on the websites of the Stock Exchange(s) where the shares of the Company are listed and the listed entity (**www.texmaco.in**) and can also be accessed by scanning the following Quick Response Code.

Place : Kolkata
Dated : 31st January, 2025

Sd/-
Sudipta Mukherjee
Managing Director
DIN : 06871871

indianexpress.com



I look at every side before taking a side.

Inform your opinion with insightful perspectives.

The Indian Express.
For the Indian Intelligent.

The Indian EXPRESS
JOURNALISM OF COURAGE

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF OKCAPITAL PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name Of Corporate Person	**OKCAPITAL PRIVATE LIMITED**
2.	Date Of Incorporation Of Corporate Person	29th November, 2023
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Registrar of Companies, Karnataka, Ministry of Corporate Affairs
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U64990KA2023FTC181512
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	No. 339, 6th Sector, 14th B Cross Road 6 main, HSR Layout, Bangalore, Bangalore South, Karnataka, India, 560102
6.	Liquidation Commencement Date Of Corporate Person*	27th January, 2025
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Synergy Insolvency Resolution Professionals LLP Address: 906, ITHUM Tower "A", Sector -62, Noida-201301, Uttar Pradesh; Email Address: okcapital@synergyipe.com Contact- +91-9720108105; Registration No.- IBBI/IPE-0104/IPA-3/2022-2023/50015.
8.	Last Date For Submission Of Claims	26th February, 2025

*The approval of the creditors as per the proviso to the section 59(3) was obtained on 27th January, 2025.
Notice is hereby given that the **Okcapital Private Limited** has commenced voluntary liquidation on 27th January, 2025.
The stakeholders of **Okcapital Private Limited** are hereby called upon to submit a proof of their claims, on or before **26th February, 2025**, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
For Synergy Insolvency Professionals LLP
Insolvency Professional
Registration No.- IBBI/IPE-0104/IPA-3/2022-2023/50015
(Sukhdev Madnani)
Insolvency Professional
IBBI/IPA-001/IP-P-01499/2018-2019/12392
Partner

Date: 1st February, 2025
Place: Noida

ICICI Home Finance | Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India
Branch Office: 2nd floor, R.D Baddi Mansion, Above Kotak Bank, Dharwad Hubli 123, D Club Road, Hubballi- 580029

Notice for sale of immovable assets through Private Treaty

Sale Notice for Sale of Immovable Assets through Private Treaty under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(8)r/w Rule 9 (1)of the Security Interest (Enforcement) Rules, 2002

ICICI Home Finance Company Limited (ICICI HFC) conducted severale-Auctions for the sale of the mortgaged property mentioned below, however, all such e-Auctions failed. Now, an interested buyer has approached ICICI HFC with an offer to purchase at Reserve Price (Please refer below table). Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", by way of Private Treaty as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Guarantors/ Legal Heirs, Loan Account No.	Details of the Securedasset(s) with known encumbrances, if any	Amount Out-standing	Reserve Price / Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction	One Day Before Auction Date	Sarfaesi Stage
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
1.	Saleem (Borrower) Munsarina (Co Borrowers) Loan Account No. LHBWQ00001489232/ LHBWQ00001490948	Site No. 50, VP Khatha No. 747/50, Pid No. 151900802100320523 Sy. No. 65/1, Sampangere Village, Lakkur Hobli, Malur Taluk, Kolar District	Rs. 42,56, 135/- January 21, 2025	Rs. 17,00, 000/- / Rs. 1,70, 000/-	February 11, 2025 11:00 AM 03:00 PM	February 18, 2025 02:00 PM 03:00 PM	February 17, 2025 before 04:00 PM	Physical Possession
2.	Sarukh (Borrower) Munsarina (Co Borrowers) Loan Account No. LHBWQ00001489231/ LHBWQ00001490717	Site No. 124, VP Khatha No. 819/124, Pid No. 151900802100320595 Sy. No. 63/1 & 63/2, Sampangere Village, Lakkur Hobli, Malur Taluk, Kolar District	Rs. 38,13, 647/- January 21, 2025	Rs. 16,00, 000/- / Rs. 1,60, 000/-	February 11, 2025 11:00 AM 03:00 PM	February 18, 2025 02:00 PM 03:00 PM	February 17, 2025 before 04:00 PM	Physical Possession

The online auction will be conducted on website (URL Link- https://assets.matexauctions.com) of our auction agency Matex Net Pvt Ltd. The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the articleon or before February 17, 2025 before 04:00 PM. The Prospective Bidder(s) must also submit a signed copy of the Registration Form & Bid Terms and Conditions form at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the articleon or before February 17, 2025 before 05:00 PM. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/ Scheduled Bank in favor of "ICICI Home Finance Company Ltd. – Auction" payable atthe branch office address mentioned on top of the article.
The general public is requested to submit their bids higher than the amount being offered by the interested buyer mentioned above. It is hereby informed that in case no bids higher than the amount being offered by the aforementioned interested buyer is received by ICICI HFC, the mortgaged property shall be sold to the said interested buyer as per Rule 8(8) r/w Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002.
For any further clarifications with regards to inspection, terms and conditions of the sale or submission of bids, kindly contact ICICI Home Finance Company Limited on 9920807300.
The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.
For detailed terms and conditions of the sale, please visit https://www.icicihfc.com

Date : February 01, 2025
Place : Hobli

Authorized Officer, "ICICI Home Finance Company Limited"
CIN Number U65922MH1999PLC120106

SUPRA PACIFIC FINANCIAL SERVICES LIMITED

Registered Office at Dreamax Height,Shop No:1,First Floor, Upadhyay Compound, Jija Mata Road, Near Pump House, Andheri East,Mumbai, Maharashtra-400093. Email: cs@suprapacific.com, Website:
www.Suprapacific.com& Corporate Office at 3rd floor, Door No. 14/816 and 14/817, AJIYAL COMPLEX, Thrikkakara Municipality, Mavelipuram Colony, Vayu Sena Road, Kakkanad P.O., Ernakulam, PIN 682030, Contact: 0484 3100900,Email: info@suprapacific.com Website: www.Suprapacific.com

GOLD AUCTION NOTICE

The Pledgers of the gold ornaments and the public are hereby notified that public auction of below mentioned accounts with the company at different branches, which are not closed or renewed on due dates proposed to be conducted on various days from 17-02-2025 to 18-03-2025 at respective branches as per notices published at respective branches.
The details of Auction accounts are:
KARNATAKA
Arakalgud-310106500001383, **Hassan-**00590104500000177, 590104300000300, 590106500000431,590106500000363, **Holenarasipura-**10567040000007 (00300104500001493), **Jayanagar-**10487020000017 (00270104300000062), 10487240000012 (00270105400000090), 10487240000015 (00270105400000092), 270106500000197, 00270106500000204, 00270106500000208, 00270106500000218,00270106300000226, 00270106500000192, 00270106500000230, 00270106500000199,00270106500000204, 00270106500000210, 00270106300000226, 00270106300000242,00270106500000193, **KR Nagar-** 00620104500000016 ,00620104500000058 ,00620104500000203, 00620104500000283, 00620106500000466, 00620106500000503, 00620104300000569, 00620106500000396, 00620104300000469, 00620104300000536, 00620104500000163, 00620106500000630, **Puttur-**00380106300000504, 00380106500000364, 00380106500000403,**Ramamurthy Nagar**-00280104500000477, **Surathkal-** 00360104500000496, 00360104300000541, 00360104500000618, 00360106500000884 ,00360106500000885,**Vamanjoor-**00370106500000786, 00370106500000784,
The number given in brackets are the corresponding account numbers generated in new software after migration.
The customers who wish to close and take back ornaments of their gold loan account can close the account till 17-02-2025 Persons wishing to participate in the above auction should bring appropriate and acceptable identification documents indicating both identity and address proof along with PAN card and GST Registration certificate (if any). The Company retains the right to postpone the auction. Participation in the auction and approval of bids will be solely at the discretion of the Auctioneer.

Date:01-02-2025

Issued by the Authorized Officer

MOTILAL OSWAL HOME LOANS

Motilal Oswal Home Finance Limited

Corporate Office : Motilal Oswal Tower, Rahimtullah Sayani Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. **Email :-** hfquery@motilaloswal.com.
CIN Number :- U65923MH2013PLC248741

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice of 30 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and to the Borrowers/ Guarantors/ Mortgagors in particular, that the under mentioned property mortgaged to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) will be sold on **"As is where is", "As is what is", and "Whatever there is", by way of "online e-auction"** for recovery of dues and further interest, charges and costs etc. as detailed below in terms of the provisions of SARFAESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002) through website **www.motilaloswalhf.com"** as per the details given below :

Date and Time of E-Auction Date: Date: 11-03-2025 / 11:00 AM to 02:00 PM (with unlimited extensions of 5 minute each)

Sr. No.	Borrower(s)/Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD
1	**LAN: LXMYS00317-180061084 Branch: MYSORE Borrower: NETHRA VENKATAPPA Co-Borrower: SURESH GUNDAPPA**	**08-08-2024 For Rs. 14,49,029/-** (Rupees Fourteen Lac Forty Nine Thousand Twenty Nine Only)	Khatha Janjer No 617 Koorgalli Vill Koorgalli Mysore 0 0 570018 Maysuru Karnataka	**Reserve Price: Rs. 16,00,000/-** (Rupees Sixteen Lakh Only) **EMD: Rs. 1,60,000/-** (Rupees One Lakh Sixty Thousand Only) **Last date of EMD Deposit: 10-03-2025**
2	**LAN: LXGUL02819-200074633 Branch: GULBARGA Borrower: SHREENIVAS KRISHNAJI KULKARNI Co-Borrower: SHREE LAXMI SHREENIVAS KULKARNI Guarantor :GURURAJ KRISHNAJI KULKARNI**	**11-03-2024 For Rs. 10,73,226/-** (Rupees Ten Lac Seventy Three Thousand Two Hundred Twenty Six Only)	Plot No. 45 Sy No. 74/1 Shankar Colony Ganagapur Village Ganagapur Gram Panchayat Afzalpur Tq Gulbarga 0 0 585212 Gulbarga Karnataka	**Reserve Price: Rs. 10,00,000/-** (Rupees Ten Lakh Only) **EMD: Rs. 1,00,000/-** (Rupees One Lakh Only) **Last date of EMD Deposit: 10-03-2025**

Terms and Conditions 1. The Auction is conducted as per the further Terms and Conditions of the Bid document and as per the procedure set out therein. Bidders may visit to the Web Portal : **https://www.auctionbazaar.com/** of our e-Auction Service Provider, **M/s. ARCA EMART PRIVATE LIMITED** for bidding information & support, the details of the secured asset put up for e-Auction and the Bid Form which will be submitted online. The interested buyers may go through the auction terms & conditions and process on the same portal and may contact to **Boppuri Nagaraju- 7304997399, Nandakumar P -8976737857, Punith S - 8657784311** details available in the above mentioned Web Portal and may contact their Centralised Help Desk: + 91 83709 69696, **E-mail ID:** contact@auctionbazaar.com.

Sd/-
Authorised Officer
Motilal Oswal Home Finance Limited
(Earlier Known as Aspire Home Finance Corporation limited)

Place : Karnataka
Date : 01.02.2025

ಚುಟುಕು ಸುದ್ದಿ

ಶಾಸಕ ಸೋಮಶೇಖರ್ ಕಾರ್ಯಕ್ಕೆ ಮೆಚ್ಚುಗೆ

ಉದಯಕಾಲ ನ್ಯೂಸ್, ಯಶವಂತಪುರ: ನಗರ ವ್ಯಾಪ್ತಿಯಷ್ಟೆ ಆದ್ಯತೆ ಗ್ರಾಮೀಣ ಭಾಗದ ಅಭಿವೃದ್ಧಿಗೆ ಯಶವಂತಪುರ ವಿಧಾನಸಭಾ ಕ್ಷೇತ್ರದ ಶಾಸಕ ಎಸ್.ಟಿ.ಸೋಮಶೇಖರ್ ಅವರ ಕಾರ್ಯ ನಡೆಗೆ ಮೆಚ್ಚುಗೆ ವ್ಯಕ್ತವಾಗುತ್ತಿದೆ.

ಹೊಸಹಳ್ಳಿ ಮಾರ್ಗದ ಮೂಲಕ ಕಡಬಗೆರೆ, ಸೀಗೆಹಳ್ಳಿ ಗೇಟ್, ಚನ್ನೇನಹಳ್ಳಿ ಮಾರ್ಗವಾಗಿ ತಾವರೆಕೆರೆ ವರೆಗೆ ಮಾಗಡಿ ರಸ್ತೆಯಲ್ಲಿ ಹೊಸದಾಗಿ 4ನೇ ಹಂತದಲ್ಲಿ ಮೆಟ್ರೋ ರೈಲ್ವೆ ಮಾರ್ಗವನ್ನು ವಿಸ್ತರಿಸುವಂತೆ ಕೋರಿ ಶಾಸಕರು ಮನವಿ ಸಲ್ಲಿಸಿದ್ದರು. ಸದರಿ ಮನವಿಗೆ ಸ್ಪಂದಿಸಿದ ಉಪಮುಖ್ಯಮಂತ್ರಿ ಡಿ.ಕೆ.ಶಿವಕುಮಾರ್ ಮೆಟ್ರೋ ಮಾರ್ಗ ವಿಸ್ತರಣೆ ಬಗ್ಗೆ ಡಿ.ಪಿ.ಆರ್ ಸಿದ್ಧಪಡಿಸಲು ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಬೆಂಗಳೂರು ಮೆಟ್ರೋ ರೈಲು ನಿಗಮ ನಿಯಮಿತ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರಿಗೆ ಸೂಚನೆ ನೀಡಿದ್ದಾರೆ.

ಮಾಗಡಿ ಮುಖ್ಯ ರಸ್ತೆಯ ತಾವರೆಕೆರೆ ಗ್ರಾಮದಿಂದ ಜನರು ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆಯಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರಕ್ಕೆ ಪ್ರಯಾಣಿಸುವುದರಿಂದ ಪ್ರತಿನಿತ್ಯ ಸಂಚಾರ ದಟ್ಟಣೆ ಉಂಟಾಗುತ್ತಿದೆ. ಈ ಭಾಗದಲ್ಲಿ ಮೆಟ್ರೊ ಸಂಚಾರದಿಂದ ಪ್ರಯಾಣ ಸುಗಮವಾಗಲಿದೆ ಎಂದು ಸಾರ್ವಜನಿಕರು ಸಂತಸ ವ್ಯಕ್ತಪಡಿಸುತ್ತಿದ್ದಾರೆ.

ತಾವರೆಕೆರೆ: ಹೊಸಕೋಟೆ ತಾಲೂಕಿನ ನಂದಗುಡಿ ಪೊಲೀಸ್ ಠಾಣಾ ಆರಕ್ಷಕ ನಿರೀಕ್ಷಕರಾದ ಶಾಂತ ರಾಮ್ ನೇತೃತ್ವದಲ್ಲಿ ಠಾಣಾ ವ್ಯಾಪ್ತಿಯ ಎಲ್ಲಾ ಸ್ಥಳೀಯ ರೌಡಿ ಆಸಾಮಿಗಳನ್ನು ಠಾಣೆಗೆ ಕರೆಯಿಸಿ ಯಾವುದೇ ರೀತಿ ಕಾನೂನು ಬಾಹಿರ ಚಟುವಟಿಕೆಯಲ್ಲಿ ಭಾಗವಹಿಸದಂತೆ ಹಾಗೂ ಸಮಾಜದಲ್ಲಿ ಶಾಂತ ರೀತಿಯಿಂದ ಬದುಕಬೇಕು ಸಮಾಜದಲ್ಲಿ ಅಶಾಂತಿಯನ್ನು ಉಂಟು ಮಾಡಬಾರದು ಮಾಡಿದರೆ ಅಂಥವರ ವಿರುದ್ಧ ಕಾನೂನು ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು ಎಂದು ಎಚ್ಚರಿಕೆ ನೀಡಿದ್ದಾರೆ.

PUBLIC NOTICE

We M/s IS AGRO NUTRIENTS, no2, Lalitha nilaya, Sathanagere at post, arasikere tq, Hassan dist, karnataka-573144, One of the leading manufacturer of mixture fertilizer, organic fertilizers like vermi compost, city compost, organic manure, PROM p2o520%, potash derived from Rhodophytes, liquid fermented organic manure, bio fertilizers (Carrier nd liquid based) like Rhizobium, azospirillum, azotobacter, PSB, KMB,ZSB,VAM,BFB, acetobactor, liquid based consortia, Carrier based consortia and all grades of Biostimulants (GN) like Humic acid 5% (Powder(P)) potassium humate 49%(P), Humates nd fulvates 22% (Liquid (L)), Humates 12.5%(L), Humic acid 51%,(G), Ascphyllum nodasum 15%(L), sagassum tenerrimum 2%(G), kappaphycus alverezil 24%(L),sargassum tenerrimum 10%(L), adhatada vassica (P), Mixture of Humic acid amino acid, vitamins and bio chemicals (P). micronutrients and retailers of all agro inputs in the state of Karnataka would like to the notic of General public that we are also importing and marketing of Micronutrients mixture of 100% water soluble like Zn.fe.mn.B, 3.0:2.0:1.0:0.5, 10.0:5.0:2.0:0.3,100% water soluble fertilizers like N.P.K 19.19.19, 13.0.45, 0.0.50, 12.61.0, 0.52.34, 13.40.13, 22%k20, liquid fertilizer like, 10.34.0, K2S2O3, CAS2O3, ca21%.70%p2o5. Calcium nitrate, Boronated CN, potassium schoenite, sulphate like zn 21%nd 33%, Fe 19%, mg9.5%, mn30.5%, borax 10.5%, cu24%,all chelated nutrients zn edta12%, fedta12%, Mn edta, ca edta cu edta, B 20%, ca11%nd micro nutrients foliar, Beneficial elements fertilizer, Non edible Deoiled cake fertilisers,liquid grades, sulphur 90%.

Above mentioned all are products, water soluble fertilizers, micro nutrients , nd all grades of Biosti mulants (GN) are being imported and marketed by us.

Place: arasikere SD/-
Date: 28/1/2025 Pradeepa S.S,
IS AGRO NUTRIENTS

ಪ್ರತಿದಿನ ಉದಯಕಾಲ ಓದಿರಿ

PUBLIC NOTICE

My client Mrs. Shabeena Taj W/o Abdul Basheer here by she lost the Sale deed Dated 29/05/1995 Document No 1045/95-96 , Registered Sale Agreement Dated 25/03/2019 Document No.SRJ-1-06263/2018-19 , Cancellation Deed Dated 05-11-2019 Document No.SRJ-1-04044/2019-20, to the property bearing Site No.1017/4, as per Form No.9 Katha SL No.1325,Property No 1017/4 as per Form No 11 Katha SL no 1708, Assessment No.1017/4 situated at sarjapura Village,Sarjapura Hobli,Anekal taluk, Bangalore District measuting East to west 41 ft and north to south 33 ft of site area totally 1353 Sqft has been filed/lodged by our client with Karnataka State Police in Lost Report No 1443366/2025, 1453413/ 2025,1453417/ 2025,. If any person/s finds the said document kindly inform the advocate stated herein. not mortgaged with any financial institution, If any person/s misuses the said document, the same is not binding on our clients and they shall do so at their own risk.

Mr. Ganesh G.G B.A., L.L.B.
Advocate & Legal Consultant, Contact-9980180199, 7760960113, E- Mail: gggadv@gmail.com, No.30, "Kanaka Mandira" 2nd Floor Main, 5th main Road Gandhi Nagar ,Bangalore-560 009

ದುಪ್ಪಟ್ಟು ಲಾಭದ ಆಸೆ 2.2 ಕೋಟಿ ಕಳಕೊಂಡ ಉದ್ಯಮಿ

ಖದೀಮರ ಖಾತೆಯಲ್ಲಿದ್ದ 35 ಲಕ್ಷ ರೂ.ಮುಟ್ಟುಗೋಲು | ಪ್ರಕರಣ ದಾಖಲು

ಉದಯಕಾಲ ನ್ಯೂಸ್, ಬೆಂಗಳೂರು: ಅಮೇರಿಕನ್ ಷೇರುಮಾರುಕಟ್ಟೆಯಲ್ಲಿ ಹೂಡಿಕೆ ಮಾಡುವ ಉದ್ದೇಶ ಇಟ್ಟುಕೊಂಡಿದ್ದ ನಗರದ ಉದ್ಯಮಿಯೊಬ್ಬರನ್ನು ಬಲೆಗೆ ಬೀಳಿಸಿರುವ ಸೈಬರ್ ವಂಚಕರು 2.2 ಕೋಟಿಗೂ ಹೆಚ್ಚು ಹಣವನ್ನು ದೋಚಿದ್ದಾರೆ.

ವೆಲ್ತ್ ಕ್ರಿಯೇಟರ್ ಎ111 ಎಂಬ ಆನ್ ಲೈನ್ ಕಂಪನಿಯಿಂದ ಅಮೆರಿಕನ್ ಹಾಗೂ ಭಾರತದ ಷೇರುಮಾರುಕಟ್ಟೆಯಿಂದ ಹೂಡಿಕೆ ಮಾಡಿದ 200% ವಾಪಾಸ್ ಲಾಭ ಗಳಿಸುವ ಭರವಸೆಯನ್ನು ಕೊಟ್ಟಿದ್ದನ್ನು ನಂಬಿ ಎಚ್ ಆರ್‌ಬಿಆರ್ ಲೇಔಟ್ ನಿವಾಸಿ ಮತ್ತು ಮೂರು ಖಾಸಗಿ ಕಂಪನಿಗಳ ನಿರ್ದೇಶಕರಾದ 34 ವರ್ಷದ ಮುಖೇಶ್ (ಹೆಸರು ಬದಲಾಯಿಸಲಾಗಿದೆ) ವಂಚನೆಗೊಳಗಾಗಿ ತಮ್ಮಲ್ಲಿದ್ದ ಹಣ ಕಳೆದುಕೊಂಡು ನಗರ ಪೊಲೀಸರಮೊರೆಹೋಗಿದ್ದಾರೆ.

ಕಳೆದಡಿಸೆಂಬರ್ 10 ರಂದುಮುಕೇಶ್ ವಾಟ್ಸಾಪ್‌ಗೆ ಷೇರುಮಾರುಕಟ್ಟೆಗೆ ಸಂಬಂಧಿಸಿದ ಗ್ರೂಪ್‌ಗೆ ಸೇರುವಂತೆ ಆಹ್ವಾನ ಬರುತ್ತದೆ. ಈ ಗುಂಪು ವಿಶೇಷ ಷೇರುಮಾರುಕಟ್ಟೆ ಒಳನೋಟಗಳು ಮತ್ತು ಹೆಚ್ಚಿನ ಲಾಭವನ್ನು ಪಡೆಯುವ ಬಗ್ಗೆತರಬೇತಿ ಇರುವುದಾಗಿ ಹೇಳಿದ್ದರಿಂದ ಮುಕೇಶ್ ಆ ಗುಂಪಿಗೆ ಸೇರಿ, ಮೊದಲ 20 ದಿನ ಕೇವಲ ಅಬ್ಸರ್ವ್ ಮಾಡಿದ್ದರು. ಹೊರತಾಗಿ ಯಾವುದೇ ಪ್ರತಿಕ್ರಿಯೆ ನೀಡಿಲ್ಲ.''ವೆಲ್ತ್ ಕ್ರಿಯೇಟರ್ ಎ111 ವಾಟ್ಸಾಪ್ ಗುಂಪಿನಲ್ಲಿ ಸುಮಾರು 70 ಹೂಡಿಕೆದಾರರಿದ್ದರು. ಗುಂಪಿನಲ್ಲಿ ಸಾಕಷ್ಟು ಅವರು ಲಾಭ ಗಳಿಸಿರುವ ಬಗ್ಗೆ ಮಾಹಿತಿ ಹಾಗೂ ಸ್ಕ್ರೀನ್‌ಶಾಟ್‌ಗಳನ್ನು ಹಂಚಿಕೊಳ್ಳುತ್ತಿದ್ದರು ಮತ್ತು ವಿಶೇಷ ವ್ಯಾಪಾರ ತರಗತಿಗಳಿಗೆ ಹಾಜರಾಗುತ್ತಿದ್ದರು. ಮೊದಲಿಗೆ, ಮುಖೇಶಗೆ ವಾಟ್ಸಾಪ್ ಗ್ರೂಪ್ ಬಗ್ಗೆ ಸಂಶಯವಿದ್ದರೂ, ನಂತರ ಆ ಗ್ರೂಪ್‌ನಲ್ಲಿ ಇತರರು ರಿಯಲ್ ಟೈಂ ಮಾರುಕಟ್ಟೆ ಕುರಿತ ಚರ್ಚೆಗಳು, ಲಾಭ ಗಳಿಸಿರುವ ಮಾಹಿತಿಗಳು ತುಂಬಿದ್ದರಿಂದ ಅವರು ನಂಬುವ ಸ್ಥಿತಿಗೆ ಹೋದರು. ಅಮೆರಿಕನ್ ಸ್ಟಾಕ್ ಮಾರ್ಕೆಟ್ ಟ್ರೇಡಿಂಗ್ ನಲ್ಲಿ ಭಾಗವಹಿಸುವ ಬಗ್ಗೆ ಮಾಹಿತಿ ಕೊಡುವ ಬಗ್ಗೆ ಆ ಗ್ರೂಪ್‌ನಲ್ಲಿ ಭರವಸೆ ಕೊಡಲಾಗಿತ್ತು. ಈ ವೇಳೆ ಅಮರ್ತ್ಯ ಸಿಂಗ್ ಎಂಬ ವ್ಯಕ್ತಿಯು ಕ್ವಾಲಿಫೈಡ್ ಸಂಸ್ಥೆಯ ಖರೀದಿದಾರ ಎಂದು ಹೇಳಿಕೊಂಡು ತರಬೇತಿಗಳನ್ನು ಕೊಡಲು ಆರಂಭಿಸಿದ. ಮಾರ್ಕೆಟ್ ಟ್ರೆಂಡ್‌ಗಳ ಬಗ್ಗೆಟ್ರೈನಿಂಗ್ ನೀಡುತ್ತಿದ್ದ. ಆತನ ಸಲಹೆಗಳು ಕೂಡಾ ಆನ್ ಲೈನ್ ಡೇಟಾಗಳಿಗೆ ಹೋಲಿಕೆ ಆಗುತ್ತಿದ್ದವು. ಹೀಗಾಗಿ ವಂಚಕನ ಮೇಲೆ ಮುಕೇಶ್‌ಗೆ ವಿಶ್ವಾಸ ಬರಲು ಆರಂಭವಾಯಿತು. ಇದರಿಂದ ಆತನನ್ನು ನಂಬಿ, ಹೂಡಿಕೆ ಮಾಡಲು ಅಲ್ಲಿ ನೋಂದಾಯಿಸಿಕೊಂಡೆ ಎಂದು ಮುಕೇಶ್ ಹೇಳಿದ್ದಾರೆ. ಮುಕೇಶ್‌ರನ್ನು ವಂಚಿಸಲು ಆರಂಭವಾಗಿದ್ದು, ಡಿಸೆಂಬರ್ 27 ರಂದು. ಅಂದು ಅಮರ್ತ್ಯಸಿಂಗ್, ಮುಖೇಶ್ ರನ್ನು ಒಂದು ಕಂಪನಿಯಲ್ಲಿ ಹೂಡಿಕೆ ಮೈತ್ರಿ ಇಂಟರ್ನ್‌ಶಿಪ್‌ಗೆ ಆಹ್ವಾನಿಸಿ, ಆ ಕಂಪನಿಯು ಸೆಬಿಯಲ್ಲಿ ನೋಂದಾಯಿತ ಸಂಸ್ಥೆ ಮತ್ತು 2009 ರಿಂದಅಮೆರಿಕ ಎಸ್ ಇಸಿ (ಸೆಕ್ಯುರಿಟೀಸ್ ಅಂಡ್ ಎಕ್ಸ್‌ಚೇಂಜ್ ಕಮಿಷನ್) ನಿಂದ ಪ್ರಮಾಣೀಕರಿಸಲ್ಪಟ್ಟಿದೆ ಎಂದುಹೇಳಿದ್ದಾರೆ. ಅಲ್ಲಿ ಕಂಪನಿಯ ಅಧಿಕೃತ ನೋಂದಣಿ ಲಿಂಕ್ ಅನ್ನು ಸಹ ಕೊಡುತ್ತಾರೆ . ಆದರ ಬಗ್ಗೆ ಎಸ್ ಇಸಿ ವೆಬ್‌ಸೈಟ್‌ನಲ್ಲಿ ವಿವರಗಳನ್ನು ಪರಿಶೀಲಿಸಲು ಮುಖೇಶ್‌ಗೆ ತಿಳಿಸಿದ್ದಾರೆ. ಮುಖೇಶ್ ನೋಂದಣಿ ಮಾಡಿಕೊಂಡು ಖಾತೆಯನ್ನು ತೆರೆದಾಗ, ಡಿಜಿಟಲ್ ಪಾವತಿ ಅಪ್ಲಿಕೇಶನ್ ಮೂಲಕಎಮ್‌ಬಿ ಮಸಾಲೆ ಹೆಸರಿನ ಖಾತೆಗೆ 54,000 ರೂಪಾಯಿಗಳನ್ನು ಠೇವಣಿ ಇಡಲು ಹೇಳಿದರು. ಆ ಹಣ ವರ್ಚುವಲ್ ನಿಧಿಗೆಸೇರಿಸಿ ,ಆರಂಭದಲ್ಲಿ ಸಣ್ಣ ಮಟ್ಟದ ಲಾಭ ವಾಪಾಸ್ ಕೊಡುವಂತೆಮಾಡಿ ನಂಬಿಕೆ ಹುಟ್ಟಿಸಿದ್ದಾರೆ. ನಂತರ, ಈ ವಂಚಕರು ಅಮೆರಿಕಷೇರು ಮಾರುಕಟ್ಟೆಯಲ್ಲಿ ಯಾವುದೇ ಶುಲ್ಕವಿಲ್ಲದೆ ಹೂಡಿಕೆ ಮಾಡಲು ಹಣವನ್ನು ಠೇವಣಿ ಇಡಲು ವಿವಿಧ ಬ್ಯಾಂಕ್ ಖಾತೆಸಂಖ್ಯೆಗಳನ್ನು ಕೊಡುತ್ತಾರೆ. ಬಳಿಕ ಮುಕೇಶ್ ಡಿಸೆಂಬರ್ 30 ರಿಂದ ಜನವರಿ 20 ರವರೆಗೆ, ಎರಡು ಬ್ಯಾಂಕ್ ಖಾತೆಗಳಿಂದ 16 ವಹಿವಾಟುಗಳಲ್ಲಿ ಸುಮಾರು 2.2 ಕೋಟಿ ರೂಪಾಯಿಗಳನ್ನು ವರ್ಗಾಯಿಸಿದ್ದಾರೆ. ಆಷ್ಟರಲಿ ಲಿಅದು ವಂಚನೆ ಎಂದು ಗೊತ್ತಾಗಿದೆ. ಆದರೆ ಆಗಲೇ 1.3 ಕೋಟಿ ರೂ.ಕಳೆದುಕೊಂಡಿದ್ದಾರೆ. ಲಾಭವನ್ನುಕೇಳಿದಾಗಶುಲ್ಕದಹೆಸರಲ್ಲಿಮತ್ತಷ್ಟು ಹಣ ಕೇಳಿ ಒತ್ತಾಯಿಸಿದ್ದಾರೆ. ಇದರಿಂದ ಮುಕೇಶ್ ಜನವರಿ 25 ರಂದು ಸೈಬರ್ ಹೆಲ್ಪ್‌ಲೈನ್‌ಗೆ ಮತ್ತು ನಂತರ ಪೊಲೀಸರಿಗೆ ದೂರು ನೀಡಿದ್ದಾರೆ. ಒಟ್ಟಿನಲ್ಲಿ ಮುಕೇಶ್ ಸೈಬರ್ ಕ್ರೈಂವಂಚನೆತಿಳಿಯದೆ,ಎಲ್ಲಾಉಳಿತಾಯವನ್ನು ಹೂಡಿಕೆ ಮಾಡಿ, ಸ್ನೇಹಿತರಿಂದ ಹಣ ಸಾಲ ಮಾಡಿ, ಆಭರಣಗಳನ್ನು ಅಡ ಇಟ್ಟು ಸಂಪೂರ್ಣವಾಗಿ ದಿವಾಳಿಯಾಗಿದ್ದಾರೆ. ಹಿರಿಯ ಪೊಲೀಸ್ ಅಧಿಕಾರಿಯ ಪ್ರಕಾರ, ಬಿಎನ್ ಎಸ್ ಸೆಕ್ಷನ್ 318 (ವಂಚನೆ) ಅಡಿಯಲ್ಲಿ ಪ್ರಕರಣ ದಾಖಲಿಸಲಾಗಿದೆ ಮತ್ತು ವಂಚಕರ 'ಖಾತೆಯಲ್ಲಿದ್ದ 35 ಲಕ್ಷ ರೂಪಾಯಿಗಳನ್ನು ಮುಟ್ಟುಗೋಲು ಹಾಕಿಕೊಳ್ಳಲಾಗಿದೆ ಎಂದಿದ್ದಾರೆ. ಘಟನೆಯಿಂದ ನೊಂದ ಮುಕೇಶ್, ಹಣ ಡಬಲ್ ಆಗುವ ಆಮಿಷದೊಂದಿಗೆ ಯಾರೇ ಸಂಪರ್ಕಿಸಿದರೂ ಜಾಗೃತರಾಗಿರಿ ಎಂದು ಸಾರ್ವಜನಿಕರಲ್ಲಿ ಮನವಿ ಮಾಡಿದ್ದಾರೆ.

ವಿಳಂಬ ಮಾಡದೇ ಒಳಮೀಸಲಾತಿ ಜಾರಿಯಾಗಲಿ

ಕನಕೇನಹಳ್ಳಿ ಕೃಷ್ಣಪ್ಪ ಆಗ್ರಹ | ಸರ್ಕಾರದ ಜಾಣ ಕುರುಡಿನ ಬಗ್ಗೆ ಅಸಮಾಧಾನ

ಉದಯಕಾಲ ನ್ಯೂಸ್, ಪೀಣ್ಯ ದಾಸರಹಳ್ಳಿ: ಮಾದಿಗ ಸಮುದಾಯಗಳ ಸ್ವಾಭಿಮಾನದ ಒಕ್ಕೂಟದ ವತಿಯಿಂದ ಸುಪ್ರೀಂ ಕೋರ್ಟ್ ಆದೇಶದಂತೆ ಒಳ ಮೀಸಲಾತಿ ಜಾರಿಗಾಗಿ ಸರ್ಕಾರವನ್ನು ಒತ್ತಾಯಿಸಿ ಯಥಾವತ್ತಾಗಿ ನ್ಯಾಯಮೂರ್ತಿ ಸದಾಶಿವ ಆಯೋಗದ ವರದಿಯನ್ನು ವಿಳಂಬ ಮಾಡದೇ ನಿಗದಿತ ಸಮಯದಲ್ಲಿ ಜಾರಿಗೊಳಿಸುವಂತೆ ಕರ್ನಾಟಕ ಬಹುಜನ ಚಳವಳಿ ಸಂಸ್ಥಾಪಕ ರಾಜ್ಯಾಧ್ಯಕ್ಷರಾದ ಕನಕೇನಹಳ್ಳಿ ಕೃಷ್ಣಪ್ಪ ಹಾಗೂ ವಿಶ್ವ ಆದಿ ಜಾಂಬವ ಮಹಾಸಭಾ ಸಂಸ್ಥಾಪಕ ರಾಜ್ಯಾಧ್ಯಕ್ಷರಾದ ಡಾ.ಭೀಮರಾಜ್ ರವರ ನೇತೃತ್ವದಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಮೂಲಕ ಮುಖ್ಯಮಂತ್ರಿ ಸಿದ್ಧರಾಮಯ್ಯರವರಿಗೆ ಮನವಿ ಸಲ್ಲಿಸಲಾಯಿತು.

ಈ ವೇಳೆ ಮಾತನಾಡಿದ ಕರ್ನಾಟಕ ಬಹುಜನ ಚಳವಳಿ ಸಂಸ್ಥಾಪಕ ರಾಜ್ಯಾಧ್ಯಕ್ಷರಾದ ಕನಕೇನಹಳ್ಳಿ ಕೃಷ್ಣಪ್ಪ, ಸುಪ್ರೀಮ್ ಕೋರ್ಟ್‌ನ ಸ್ಪಷ್ಟ ಆದೇಶವಿದ್ದರೂ ಪ್ರಸ್ತುತ ರಾಜ್ಯ ಸರ್ಕಾರವು ಒಳಮೀಸಲಾತಿಯ ಬಗ್ಗೆ ಜಾಣ ಕುರುಡು ಪ್ರದರ್ಶಿಸುತ್ತಿದ್ದು, ಶೋಷಿತ ಸಮುದಾಯವು ಸಾಮಾಜಿಕವಾಗಿ, ಶೈಕ್ಷಣಿಕವಾಗಿ ಹಾಗೂ ರಾಜಕೀಯವಾಗಿ ಹಿಂದುಳಿಯುವಂತಾಗಿದೆ. ಆದ್ದರಿಂದ ಈ ಕೂಡಲೇ ಮುಖ್ಯಮಂತ್ರಿ ಸಿದ್ದರಾಮಯ್ಯನವರು ಒಳ ಮೀಸಲಾತಿಯನ್ನು ಜಾರಿ ಮಾಡಬೇಕು. ಇಲ್ಲವಾದಲ್ಲಿ ಹೋರಾಟ ಉಗ್ರ ರೂಪ ಪಡೆಯಲಿದೆ ಎಂದು ಹೇಳಿದರು.

ವಿಶ್ವ ಆದಿ ಜಾಂಬವ ಮಹಾಸಭಾ ಸಂಸ್ಥಾಪಕ ರಾಜ್ಯಾಧ್ಯಕ್ಷರಾದ ಡಾ.ಭೀಮರಾಜ್ ಮಾತನಾಡಿ, ನಮ್ಮ ಸಮುದಾಯವು ಮೀಸಲಾತಿಯ ಸೌಲಭ್ಯಗಳ ಹಂಚಿಕೆಯಲ್ಲಾದ ತಾರತಮ್ಯದಿಂದ ಮೂಲ ಹಕ್ಕುಗಳಿಂದ ವಂಚಿತರಾಗಿದ್ದಾರೆ. ಬಲಾಢ್ಯರ ಒತ್ತಡಕ್ಕೆ ಮಣಿದು ಒಳ ಮೀಸಲಾತಿ ಜಾರಿ ಮಾಡದೇ ಅನ್ಯಾಯವೆಸಗುತ್ತಿದ್ದಾರೆ. ಸದಾಶಿವ ವರದಿಯನ್ನು ಜಾರಿ ಮಾಡಿಯೇ ತೀರಬೇಕು ಎಂದು ಒತ್ತಾಯಿಸಿದರು.

ಈ ಸಂದರ್ಭದಲ್ಲಿ ಕರ್ನಾಟಕ ಬಹುಜನ ಚಳುವಳಿ ಮುಖಂಡರಾದ ವಿಜಯ್ ಕುಮಾರ್, ನಾಗೇಶ್, ಸೊಂಡೆಕೊಪ್ಪ ಪ್ರಕಾಶ್, ವಿಶ್ವ ಆದಿ ಜಾಂಬವ ಮಹಾಸಭಾದ ಮುಖಂಡರಾದ ಅಮರ್ ನಾರಾಯಣ್, ಮೂರ್ತಿ ಎನ್., ಮುನಿರಾಜು ಎಂ, ಆಲ್ ಇಂಡಿಯಾ ಬಹುಜನ ಸಮಾಜ ಪಾರ್ಟಿ ಮುಖಂಡರಾದ ಗೋವಿಂದರಾಜು, ಆನಂದ್, ಮಂಜೇಶ್, ದಲಿತ ಮುಖಂಡರಾದ ಲಿಂಗನಹಳ್ಳಿ ವೆಂಕಟೇಶ್, ಮಹಿಳಾ ಮುಖಂಡರಾದ ನಾಗಮಣಿ, ದಲಿತ ಸಂಘರ್ಷ ಸಮಿತಿ ಡಾ. ಎನ್ ಮೂರ್ತಿ ಬಣ ಮುಖಂಡರು ಸೇರಿದಂತೆ ಹಲವಾರು ದಲಿತ ಸಂಘಟನೆಗಳ ಮುಖಂಡರು, ಪದಾಧಿಕಾರಿಗಳು ಉಪಸ್ಥಿತರಿದ್ದರು.

ಕಾಲೇಜು ಮಟ್ಟದ ರಂಗೋಲಿ ಸ್ಪರ್ಧೆ

ಉದಯಕಾಲ ನ್ಯೂಸ್, ದೊಡ್ಡಬಳ್ಳಾಪುರ: ಶ್ರೀ ಸೂರ್ಯ ಪದವಿ ಪೂರ್ವ ಕಾಲೇಜು ದೊಡ್ಡಬಳ್ಳಾಪುರ ಇಲ್ಲಿ ಕಾಲೇಜು ಮಟ್ಟದ ರಂಗೋಲಿ ಸ್ಪರ್ಧೆಯನ್ನು ಶ್ರೀ ಚೈತನ್ಯ ರಾಮಕೃಷ್ಣ ಫೌಂಡೇಷನ್ ವತಿಯಿಂದ ಏರ್ಪಡಿಸಲಾಗಿತ್ತು.

ಸ್ಪರ್ಧೆಯಲ್ಲಿ ವಿಜೇತರಾದ ವಿದ್ಯಾರ್ಥಿಗಳಿಗೆ ಬಹುಮಾನ ವಿತರಣೆ ಮಾಡಿ ಮಾತನಾಡಿದ ಪ್ರಾಂಶುಪಾಲ ಎಂ.ಸಿ ಮಂಜುನಾಥ್ ಅವರು, ಆಧುನಿಕ ಯುಗ ಕಂಪ್ಯೂಟರ್ ಯುಗವಾಗಿದ್ದು ಇಂದಿನ ಯುವ ಪೀಳಿಗೆ ಗ್ರಾಮೀಣ ಭಾಗದ ಕಲೆ, ಸಂಸ್ಕೃತಿ, ಆಚಾರ-ವಿಚಾರಗಳನ್ನು ಮರೆಯುತ್ತಿದ್ದಾರೆ ಎಂದರು.

ನಮ್ಮ ಹಿರಿಯರು ಮನೆಯ ಬಾಗಿಲಲ್ಲಿ ಸಗಣಿಯಿಂದ ಸಾರಿಸಿ ವಿವಿಧ ಬಗೆಯ ರಂಗೋಲಿ ಹಾಕುತ್ತಿದ್ದರು, ಇದನ್ನು ನೋಡಲು ತುಂಬಾ ಸಂತೋಷವಾಗುತಿತ್ತು. ಆದರೆ, ಈಗ ಬಹುತೇಕ ಜನರು ನಗರಗಳಲ್ಲಿ ಬಹುಮಹಡಿ ಕಟ್ಟಡಗಳಲ್ಲಿ ವಾಸಿಸುತಿದ್ದು, ಯಾಂತ್ರಿಕ ಜೀವನ ಶೈಲಿಗೆ ಮಾರು ಹೋಗಿದ್ದಾರೆ ಎಂದರು.

ರಂಗೋಲಿ ಸ್ಪರ್ಧೆಯಲ್ಲಿ ವಿಜೇತರಾದ ವಿದ್ಯಾರ್ಥಿಗಳಿಗೆ ಬಹುಮಾನ ಪದಕ ಪ್ರಶಸ್ತಿ ಪತ್ರಗಳನ್ನು ವಿತರಿಸಲಾಯಿತು. ಪ್ರಥಮ ಪಿಯುಸಿಯಲ್ಲಿ ವಾಣಿಜ್ಯ ವಿಭಾಗದ ಅರ್ಚನಾ ಮತ್ತು ತಂಡಕ್ಕೆ ಪ್ರಥಮ ಸ್ಥಾನ, ವಿಜ್ಞಾನ ವಿಭಾಗ ಕಾವ್ಯ ಮತ್ತು ತಂಡ ದ್ವಿತೀಯ ಸ್ಥಾನ, ವಿಜ್ಞಾನ ವಿಭಾಗ ದೀಪ್ತಿ ಮತ್ತು ತಂಡ ತೃತೀಯ ಸ್ಥಾನ, ದ್ವಿತೀಯ ಪಿಯುಸಿಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನಲಯ.ಡಿ.ಮತ್ತು ಸಾತ್ವಿಕ ವಿಜ್ಞಾನ ವಿಭಾಗ, ದ್ವಿತೀಯ ಸ್ಥಾನ, ಪ್ರತೀಕ್ಷಾ ವಾಣಿಜ್ಯ ವಿಭಾಗ, ತೃತೀಯ ಸ್ಥಾನ ಐಶ್ವರ್ಯ ವಾಣಿಜ್ಯ ವಿಭಾಗ ಬಹುಮಾನ ಪಡೆದರು. ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ ಉಪನ್ಯಾಸಕರಾದ ಪುನೀತ್, ಉಮ್ಮೆಮುಸ್ಸಾನ್, ಪಲ್ಲವಿ ಎಸ್., ಶ್ರೀ ಕೃಷ್ಣಚೈತನ್ಯ, ಕೆ.ವಿ ಸೌಮ್ಯಶ್ರಿ ಹಾಗೂ ಪ್ರಥಮ ದ್ವಿತೀಯ ಪಿಯುಸಿ ವಾಣಿಜ್ಯ ವಿಜ್ಞಾನ ವಿಭಾಗದ ವಿದ್ಯಾರ್ಥಿಗಳು ಭಾಗವಹಿಸಿದ್ದರು.

ರಾಜರಾಜೇಶ್ವರಿ ವಿಧಾನಸಭಾ ಕ್ಷೇತ್ರದ ವಾರ್ಡ್ ನಂ.16ರ ಜಾಲಹಳ್ಳಿಯಲ್ಲಿ ರಸ್ತೆ ಅಭಿವೃದ್ಧಿ ಕಾಮಗಾರಿಗೆ ಶಾಸಕ ಮುನಿರತ್ನ ಗುದ್ದಲಿ ಪೂಜೆ ನೆರವೇರಿಸಿದರು. ಸ್ಥಳೀಯ ಮುಖಂಡರು ಹಾಜರಿದ್ದರು.

ಆನೇಕಲ್ಲಿನ ಗಾಂಧಿ ಕುಠೀರ ಸಮಿತಿ ವತಿಯಿಂದ ಸರ್ವೋದಯ ದಿನಾಚರಣೆ ಅಂಗವಾಗಿ ಗಾಂಧೀಜಿ ರವರ ಪುತ್ಥಳಿಗೆ ಅಧ್ಯಕ್ಷ ವಸಂತರಾಜು, ಗೌರವಾಧ್ಯಕ್ಷ ರುದ್ರಸ್ವಾಮಿ ಅವರು ಮಾಲಾರ್ಪಣೆ ಮಾಡಿ ಗೌರವ ನಮನ ಸಲ್ಲಿಸಿದರು. ಈ ವೇಳೇ ನಿರ್ದೇಶಕರಾದ ಗೋಪಾಲ ಕೃಷ್ಣ, ಸತ್ಯನಾರಾಯಣ ರಾಜು, ಐಕ್ಯ ಪ್ರವೀಣ್, ಕೃಷ್ಣರಾಜು ಇತರರಿದ್ದರು.

ಗೋವಿಂದರಾಜ ನಗರ ವಿಧಾನಸಭಾ ಕ್ಷೇತ್ರದ ಕಾವೇರಿಪುರ ವಾರ್ಡ್ ವ್ಯಾಪ್ತಿಯ ಬಿಡಿಎ ಬಡ